

**GOVERNMENT OF INDIA  
CORPORATE AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3736  
ANSWERED ON:13.02.2014  
VERIFICATION OF COMPANIES BY RBI  
Thamaraiselvan Shri R.

**Will the Minister of CORPORATE AFFAIRS be pleased to state:**

- (a) whether the Government has provided the particulars of 34,000 companies to the Reserve Bank of India (RBI) for verifying their credentials;
- (b) if so, the details thereof;
- (c) whether the RBI has taken up verification of such companies; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI SACHIN PILOT)

(a) to (d) Ministry of Corporate Affairs undertook an exercise to identify companies which as per their Articles of Association are capable of functioning as Non Banking Financial Companies (NBFC) but may not be registered as such, with RBI. 34754 such companies have been identified and their details shared with the RBI so that companies not registered as NBFC could be prosecuted by the Reserve Bank. RBI is in the process of examining the details.